NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	For compli- ance of objections raised by registry	433(e) / 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- Lanks - Livellehogle S'ANTHOSH JAYANTH ١ PETITIONER SRINIDH' HEGDE -> RESPONDENT 8971932605 OPD---2.

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner again requested time to comply the objections raised by the registry. Counsel for Respondent is also requested time to file objections. List it finally on 11/01/2018.

lember (T)

Member (J)